240

12.041/4 hrs.

SELECT COMMITTEE ON CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) BILL

Evidence

[English)

SHRI AMAR ROY PRADHAN (Coochbehar): I beg to lay on the Table the record of evidence tendered before the Select Committee on the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996.

12.041/2 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Thirtieth Report

[English]

SHRI P.C. CHACKO (Mukundapuram): I beg to lay the Thirtieth Report (Hindi and English versions) of the Standing Committee on Transport and Tourism on Functioning of Indian Airlines and Alliance Air.

12.0434 hrs.

MOTION RE: SIXTEENTH REPORT OF THE BUSINESS ADVISORY COMMITTEE

[English]

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): Sir, I beg to move:

"That this House do agree with the Sixteenth Report of the Business Advisory Committee presented to the House on the 13th August, 1997".

MR. SPEAKER: The Question is:

"That this House do agree with the Sixteenth Report of the Business Advisory Committee presented to the House on the 13th August, 1997."

The motion was adopted.

[English]

MR. SPEAKER: Now the question is whether we should take up Zero Hour or not.

DR. T. SUBBARAMI REDDY (Visakhapatnam): We must have the Zero Hour today..(Interruption)

SHRI SONTOSH MOHAN DEV (Silchar): What about the statement by the Home Minister? ... (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, let us first take up Item No. 18 and the then my submission on Item No. 21...(Interruption)

MR. SPEAKER: Will the hon. Home Minister read it? Or. he can place it on the Table of the House.

SHRI SONTOSH MOHAN DEV: Sir, let it be read.

MR. SPEAKER: All right. Yes, Mr. Home Minister.

...(Interruptions)

[Translation]

MR. SPEAKER: I will allow.

...(Interruptions)

MR. SPEAKER: It will be taken up after the Home Minister makes his statements

...(Interruptions)

[English]

MR. SPEAKER: It is about abduction of Sanjay Ghosh, a social worker in Assam

...(Interruptions)

[Translation]

MR. SPEAKER: I have already said that I will allow you.

...(Interruptions)

[English]

MR. SPEAKER: We will allow you today. Let the hon. Minister first make the Statement.

...(Interruptions)

MR. SPEAKER: I will allow you to speak. We are sitting here at least upto 6 o'clock.

12.06 hrs.

STATEMENT BY MINISTER

RE: Abduction of Sanjoy Ghosh - A Social Worker in Assam

[English]

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): Mr. Speaker, Sir, with our permission, I would like to